

## **Stakeholders Consultation Committee of Punjab Basmati Rice Ltd Vs Mr. Sanjay Kumar Aggarwal**

**Court:** National Company Law Appellate Tribunal New Delhi

**Date of Decision:** April 1, 2024

**Acts Referred:** Insolvency and Bankruptcy Code, 2016 â€” Section 10

**Hon'ble Judges:** Rakesh Kumar Jain, Member (J); Ajai Das Mehrotra, Member (T)

**Bench:** Division Bench

**Advocate:** Rakesh Gupta, Eshna Kumar, Akshat Maheshwari

**Final Decision:** Division Bench

### **Judgement**